



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **N O T I C E**

It is for information of all concerned that tomorrow (i.e. 20-04-2021):

1. The single Bench of Hon'ble Mr. Justice A.M. Bujorbarua will not sit.
2. Item no. 39 listed before the single Bench of Hon'ble Mr. Justice A.M. Bujorbarua will be taken up by single bench of Hon'ble Mr. Justice M.Zothankhuma.
3. Rest of the matters listed before the single bench of Hon'ble Mr. Justice A.M. Bujorbarua are deferred and will be notified later on.
4. The single bench of Hon'ble Mr. Justice H.K. Sarma will not sit.
5. Item nos. 6-13 and 15-19 will be taken up by single bench of Hon'ble Mr. Justice M. Choudhury.
6. Rest of the matters listed before the single Bench of Hon'ble Mr. Justice H.K. Sarma are deferred and will be notified later on.
7. Matters listed before the single bench of Hon'ble Mr. Justice M.Choudhury are deferred, except item nos. 1-10.
8. All the courts of Principal Seat of Hon'ble The Gauhati High Court shall employ the mode of video conferencing for transaction of court works. This arrangement shall come into effect from 20-04-2021 and shall remain in force for a period of two weeks or until further order(s).

**BY ORDER**

**Dated Guwahati, the 19<sup>th</sup> April, 2021.**



***The Gauhati High Court At Guwahati***  
[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **20-04-2021** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

SI. No.	NAME OF THE HON'BLE JUDGE(s)	ITEM NO(s).
1.	HONOURABLE MR. JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE S. SAIKIA	ITEM NOS: - 24 & 25.
2.	HONOURABLE MR. JUSTICE A. BORTHAKUR	ITEM NO: - 4.

**BY ORDER**

**DATED:- GUWAHATI THE 19<sup>TH</sup> APRIL, 2021**